

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 451 of 2020

IN THE MATTER OF:

Sun Paper Mill Ltd.

...Appellant

Versus

S. Dhanapal & Ors.

...Respondents

Present:

For Appellant :

**Mr. Arun Kathpalia, Senior Advocate with
Mr. Aditya Verma, Mr. Utkarsh Joshi and Mr. Shrey
Patnaik, Advocates**

ORDER

19.03.2020 Due to paucity of time, the matter could not be taken up.

List the appeal 'for Admission (Fresh Case)' on **20th March, 2020** as Item
No. 1.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Shreesha Merla]
Member (Technical)

/ns/rr/